

SPECIAL BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/398(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS ANIL KUMAR KEDIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

ORDER

1. None for the parties.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **18.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**